COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 80 OF 2014 &
IA NOS. 149 AND 151 OF 2014

Dated: 31st May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Education Research & Development Foundation ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Ambar Qamaruddin

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Vishal Gupta and
Mr. Kumar Mihir for R-2

Ms. Panchajanya Batra Singh for R-6 (MoEF &CC)

Ms. Aprajita Mukherjee for R-7

ORDER

Since the Technical Member is demitting the office on 31.05.2017, list the matter for hearing before the regular bench on ***04.07.2017.***

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

pr/kt